

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

ORIGINAL APPLICATION NO.170/01274/2019

DATED THIS THE 16TH DAY OF JANUARY, 2020

HON'BLE DR K B SURESH.....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)

Smt. Meena Nagaraj.C.N, IAS
W/o Arjun Reddy,
Aged about 46 years,
Presently waiting for posting,
Department of Personnel and Administrative Reforms,
Vidhana Soudha, Bangalore – 560 001.
Residing at No.32/A,
2nd 'A' Main, Meenakshi Layout,
Basaveshawar Nagar,
Bangalore-560 079.

...Applicant

(By Advocate Shri.M.S.Bhagwat)

Vs.

1. Union of India,
Represented by its Secretary,
Department of Personnel and Training,
Ministry of personnel, Public Grievances and Pensions,
North Block, Central Secretariat,
Sardar Patel Bhavan, Parliament Street,
Sansad Marg, New Delhi-110 001.

2. The State of Karnataka,
Represented by its Chief Secretary,
Vidhana Soudha, Bangalore-560 001.

3. The State of Karnataka,
Represented by its Principal Secretary,
Department of Personnel and Administrative Reforms,
Vidhana Soudha, Bangalore-560 001.

4. Karnataka Public Service Commission,
Represented by its Secretary,
Udyog Soudha,
Bangalore-560 001.

5. Ramappa Hatti,
S/o Irappa,
Aged about 59 years,
Posted as Group-A, Gazetted Probationer
Assistant Commissioner, Junior Scale
Belonged to 1998 batch and previously
Working as Joint Controller of State
Accounts City Corporation Belagavi,
Now relieved and posted as
Assistant Commissioner,
Now reported for duty & waiting for
Posting order and
R/a No. 714, Shivasampad,
Pantanagar, Pant Balekundri,
Belagavi 591 103.

6. Veerabhadra Hanchinal,
S/o Bhimappa,
Aged about 52 years, Posted as
Group-A, Gazetted Probationer
Assistant Commissioner,
Junior Scale
Belonged to 1998 batch and previously
Working as Deputy Commissioner,
Commercial Taxes, Now relieved and
Posted as Assistant Commissioner,
Now reported for duty & waiting for
Posting order and R/a No. 40/1,
Flat No.201, II floor, 30th Cross,
7th Block, Jayanagar,
Bengaluru 560 082.

7. Sushilamma N
D/o Narayanappa M,
Aged about 45 years, posted as
Group-A, Gazetted Probationer,
Assistant Commissioner, Junior Scale
Belonged to 1998 batch and previously
Working as Joint Controller of State Accounts,
KUWSSB, Now relieved and posted as Assistant
Commissioner, Now reported for duty & waiting for
Posting order and
R/a No.1872, 2A Main
7th Cross, Judicial Layout,
Yelahanka
Bengaluru- 560 065.

8. Praveen P. Bagewadi,
S/o Pandit,
Aged about 45 years, posted as
Group-A, Gazetted Probationer
Assistant Commissioner, Junior Scale
Belonged to 1998 batch and previously
Working as (KAS Junior Scale)
As Deputy Commissioner,
Revenue City Corporation, Belagavi,
Now relieved and posted as Assistant
Commissioner, Now reported for duty
& waiting for posting order and
R/a Dr.Ambedkar Nagar
At P.O: Chikkodi,
District: Belgaum 591 201

9. Seema Naik B
Aged about 45 years, selected as
Group-A, Gazetted Probationer
Assistant Commissioner, Junior Scale
Belonged to 1998 batch and now
Working as Deputy Commissioner,
Commercial Taxes, Koramangala,
Bengaluru
And R/a No. 3, 37th Main,
BTM II Stage,
Bengaluru- 560 068

10. Smt. B.V. Roopashree,
D/o Late B. Venkatramanna,
W/o B. Jayaram,
Aged about 46 years,
Selected as Group-A, Gazetted Probationer
Assistant Commissioner, Junior Scale
Belonged to 1998 batch and now working
As Financial Controller, Karnataka Rural
Road Development Agency, 3rd floor,
Grameenaabhirudhi Bhavan, Anand Rao Circle,
Bangalore 560 009 and
Residing at No.661, 8th Cross,
60 feet road, BEML 4th Stage
Rajarajeshwarinagar, Bangalore 560 098.

...Respondents

(By Shri.R.B.Sathyanarayana Singh for State Government, Shri.K.M.Prakash,
Counsel for R-4, Shri.Naryana Bhat, Counsel for R-5 to R-10)

ORDER (ORAL)

HON'BLE DR K B SURESH, MEMBER (J)

Learned counsel for the applicant files a memo for withdrawal of OA.

Allowed. OA is dismissed as withdrawn but with liberty. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

/rsh/

Annexures referred to by the applicant in OA No.170/01274/2019

- Annexure A1: Copy of the relevant portions of the order dated 11.10.2002
- Annexure A2: Copy of the relevant extract of the report of the fact finding Committee
- Annexure A3: Copy of the Revised List dated 25.01.2019
- Annexure A4: Copy of the relevant extract of the Order dated 21.06.2016
- Annexure A5: Copy of the Notification dated 23.02.2018
- Annexure A6: Copy of the Order dated 05.07.2019
- Annexure A7: Copy of the Revised Select List dated 22.08.2019
- Annexure A8: Copy of the Interim Order dated 03.09.2019
- Annexure A9: Copy of the Interim Order dated 05.11.2019 in Writ Petition No.50238/2019
- Annexure A10: Copy of the unofficial note dated 21.10.2019 along with translated copy
- Annexure A11: Copy of the note sheet along with typed and translated copy.